

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 46/14/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

NAME OF THE COMPANY: M/s. Swastik Snaks Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. R. C. Sharma, CS in practice

Order

An adjournment is being prayed for by the applicants. Let the publication be placed on record. To come up on 30th August, 2017.


(Ina Malhotra)
Member (J)